

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**13. IA 2279/2022 IA 2359/2022 In C.P. (IB)/427(MB)2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

**NAME OF THE PARTIES: IA 2279/2022 Mr. Ritesh Prakash Aditya**  
**IA 2359/2022 Ritesh Adatiya Vs.**  
**Sanjay Kumar Chakrabarty**  
**IN THE MATTER OF**  
**Outdoor Advertising Professionals**  
**(India) Pvt Ltd**

**V/s**

**Graphene Media Pvt Ltd**

**Section: 9 Sections 45,46,49 and 66 Read with Sec 60(5) and Rule**  
**11 Sec 30, of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Mr. Aniruth Purusothaman appeared for the Applicant in IA No. 2279/2022. List the matter on **10.10.2023** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

08.09.2023

Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**